

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-142/2007/3710/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the <sup>th</sup> 20 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJSV/STDR/2024/2295, dtd. 10.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 18.04.2024 till the morning of 22.04.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*SD/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/3711/A, dated** , 20-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*SD/-*  
**JT. REGISTRAR (VIGILANCE)**